

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-63/2000/5429/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti. Anubha Das,  
Principal Judge,  
Family Court, No.1,  
Kamrup, Guwahati.

Dated Guwahati the 13<sup>th</sup> September, 2019.

Sub: **Permission to avail the entire Durga Puja Vacation with Station leave permission.**

Ref:- Your letter No.FCG No. 1/19/309/19, dtd 04.09.2019

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Durga Puja Vacation w.e.f. 05.10.2019 to 18.10.2019 along with station leave permission from the morning of 05.10.2019 till the evening of 18.10.2019, as prayed for.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

543)  
**Memo NO.HC.VII-63/2000/5430-1A, dated 13.9.19**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Systems Analyst, Gauhati High Court.

(10/13/9/19)  
**JT. REGISTRAR (VIGILANCE)**

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